

19-9-2005-

MA- 22/2005

CP - 316/2004

CP - 96/2004

OA - 2892/2002

Present: Applicant in person

Shri D. K. Singh, Ad. Counsel for respondents.

MA-22/2005 is disposed of with liberty to the respondents to revive the same at an appropriate stage.

(Shanker Raju)
M(J)

(V.K. Majotra)
VC(A)